

**IN THE INCOME TAX APPELLATE TRIBUNAL,
KOLKATA 'A' BENCH, KOLKATA**

**Before Shri Rajpal Yadav, Vice-President (KZ)
&
Shri Girish Agrawal, Accountant Member**

**I.T.A. No. 151/KOL/2021
Assessment Year: 2012-2013**

Sugandha Dealers Pvt. Ltd.,.....Appellant
Room No. 302, Lords Building,
7/1, Lord Sinha Road,
Kolkata-700071
[PAN: AAMCS8200R]

-Vs.-

Principal Commissioner of Income Tax, Kolkata-1,.....Respondent
Aayakar Bhawan,
P-7, Chowringhee Square,
Kolkata-700069

Appearances by:

Shri Narendra Kedia, Advocate, appeared on behalf of the assessee
Md. Ghayas Uddin CIT (DR), appeared on behalf of the Revenue

Date of concluding the hearing : May 10, 2022

Date of pronouncing the order : May 10, 2022

O R D E R

Per Rajpal Yadav, Vice-President (KZ):-

This appeal filed by the assessee is directed against the order of ld. Principal Commissioner of Income Tax-1, Kolkata dated 31.03.2021 passed under section 263 of the Income Tax Act, 1961.

2. Shri Narendra Kedia, Advocate of the assessee-Company has moved an application dated 02.05.2022 seeking the permission of the Bench to withdraw this appeal. Since the ld. D.R. has no objection in this regard, the permission as sought by the Advocate of the assessee-Company is

granted and accordingly the appeal of the assessee is dismissed as withdrawn.

3. In the result, the appeal of the assessee is dismissed.

Order pronounced in the open Court on May 10, 2022.

**Sd/-
(Girish Agrawal)
Accountant Member**

**Sd/-
(Rajpal Yadav)
Vice-President (KZ)**

Kolkata, the 10th day of May, 2022

- Copies to :*
- (1) ***Sugandha Dealers Pvt. Ltd.
Room No. 302, Lords Building,
7/1, Lord Sinha Road, Kolkata-700071***
 - (2) ***Principal Commissioner of Income Tax, Kolkata-1,
Aayakar Bhawan,
P-7, Chowringhee Square, Kolkata-700069***
 - (3) *Commissioner of Income Tax, Kolkata,*
 - (4) *The Departmental Representative*
 - (5) *Guard File*

TRUE COPY

By order

*Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*

Laha/Sr. P.S.